

**Corporate Bonds & Securitization Advisory Committee (CoBoSAC)**

**List of members**

<b>S No.</b>	<b>Name</b>	<b>Organization &amp; Designation</b>	<b>Capacity</b>
1.	Smt Shyamala Gopinath	Former DG, RBI	Chairperson
2.	Shri Nikhil Verma	Deputy Secretary (Primary Markets) Department of Economic Affairs, Ministry of Finance	Member
3.	Shri R. K. Nair	Member, IRDA	Member
4.	Shri Rakesh Kumar Arora	Executive Director, Finance, Rural Electrification Corporation Limited	Member
5.	Shri Pravin Kutumbe	Executive Director, Investment Operations, Life Insurance Corporation	Member
6.	Shri Sidharth Rath	President, Treasury, Capital Markets and Business Banking, Axis Bank	Member
7.	Shri Rajiv Abhyankar	General Manager, Treasury & Investments, Bank of Baroda	Member
8.	Smt Shilpa kumar	Senior General Manager, Global Markets Group, ICICI Bank	Member
9.	Shri Rakesh Singh	Group Head, Investment Banking, Capital and Commodity Markets, HDFC Bank	Member
10.	Shri Manoj Gupta	Executive Vice President, Co-Head, Debt Capital Markets, Kotak Mahindra Bank	Member
11.	Shri Taiju Hisai	Regional Executive, The Bank of Tokyo-Mitsubishi UFJ, Ltd	Member
12.	Shri Keshav Gaur/Ms. Inessa Tolokonnikova	Acting Director, Treasury Client Solutions/ Manager, financial institutions, International Finance Corporation	Member
13.	Shri Amandeep Singh Chopra	Head-Fixed Income, UTI AMC	Member
14.	Shri Naresh Takkar	Managing Director, ICRA	Member
15.	Shri Manish Jaiswal	Head-CRISIL Research	Member
16.	Shri R Sridhar	MD, Shriram Transport Finance Co	Member
17.	Shri B Prasanna	MD, ICICI Securities Primary Dealership	Member

18.	Smt. Rekha Warriar	CGM, IDMD, RBI	Member
19.	Shri D.V.S.S.V. Prasad	CEO, FIMMDA	Member
20.	Shri Girish Joshi	Senior General Manager, BSE	Member
21.	Ms Huzan Mistry	Chief Business Development- Currency and Interest Rates, NSE	Member
22.	Shri Samar Banwat	Senior VP, NSDL	Member
23.	Shri P.S Reddy	Managing Director & CEO, CDSL	Member
24.	Shri P K Gupta	Dy MD & G.E ,Global Markets) State Bank of India	Member
25.	Shri Madhur Agarwal	MD, JP Morgan	Member
26.	Shri Ananta Barua	ED, SEBI	Member
27.	Smt. Barnali Mukherjee	GM, SEBI	Member Secretary

#### Terms of reference of the Corporate Bonds & Securitization Advisory Committee

- i. To advise SEBI on issues related to the development of the Corporate Bond Market and the market for securitized instruments in India
- ii. To advise SEBI on implementing the recommendations of the High Level Committee on Corporate Bonds and Securitization
- iii. To advise SEBI on removal of regulatory hurdles under its purview and advise on issues which need to be taken up with other regulators
- iv. To facilitate coordination among SEBI, RBI, IRDA, PFRDA and concerned departments of Government of India on development and policy issues
- v. To advise SEBI on issues for addressing the operational and systemic risks, if any, in the market for corporate bonds and securitized instruments
- vi. Any other item relevant to Corporate Bonds & Securitization Markets

\*\*\*\*\*